

(a) and (b). The targets of production, employment as well as proposed budgetary allocations for the year 1982-83 in respect of Khadi, Gobar gas plants and Bee-keeping are indicated below:—

Item	Production	Employment	Budgetary allocation	
	(Rs. in crores)	(Lakhs-persons)	Grant (Rs.)	Loan in crores)
Khadi	148.00	13.35	24.40	20.0
Gobar Gas	31.42	Not readily available	3.50	0.50
Bee-keeping	9.30	1.86	0.30	0.40

Payment of Wages in terms of Kesri Dal to Labour in U. P. and Madhya Pradesh

6966. SHRI M. RAMGOPAL REDDY: Will the Minister of LABOUR be pleased to state:

(p) whether it is a fact that in a large area of Madhya Pradesh and Uttar Pradesh agricultural labourers are paid wages only in Kesri Dal, the pulse which causes creeping paralysis of the limbs;

(b) if so, what are the reasons therefor; and

(c) what action Government have been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI BHAGWAT JHA AZAD): (a) to (c). According to the latest notification issued by the Government of Madhya Pradesh, minimum rates of wages in the state are payable in cash to agricultural labourers. The State Government have stated that they have not received any complaint that agricultural workers were being paid wages only, or substantially in Kesari Dal. According to the notification issued by the Government of Uttar Pradesh minimum wages in the employment in agriculture may be paid in cash, or where so agreed to by the employees, in kind, or partly in cash and partly in kind. However, the State Government have not received any complaint of forced payment of wages in kind to agricultural labourers or of the payment of Kesari Dal.

The State Governments have been requested to make a quick enquiry into the matter and take appropriate steps to prevent the spread of the disease of paralysis because of the use of Kesari Dal.

Publication of Brochure on Reservation for SC/ST

6967. SHRI K. B. S. MANI:
SHRI R. R. BHOLE:
SHRI R. N. RAKESH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Brochure containing the Government Orders, providing reservation for SC/ST, is out of stock and no book is available during the last 3 years;

(b) if so, the reasons therefor;

(c) when was this published last and how many books were published last time;

(d) when this brochure will be brought to the market for sale; and

(e) the steps taken by Government for publication of the said brochure?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS: (SHRI NIHAR RANJAN LASKAR): (a) to (c). The Fifth Edition of the Brochure on Reservation for Scheduled Castes and Scheduled Tribes ran out of stock as the copies for sale had been sold out. 10,000 copies of the Brochure were published in 1978.

(d) and (e). The manuscript of the edition, incorporating all the orders issued subsequent to the publication of the Edition has been sent to the Controller of Publication with the request that the Brochure may be brought out quickly.